

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 27.2.04

Postal AD. from
R.8 it returns back

Respondent not
bld.

23/3

Bencl

Or. dt. 24.03.04

Respondent not
bld.

for further order

27/3

Bencl

for Hearing.

11/1/05

Bencl

Or. dt. 12.01.05

Copies of order
prepared for counsel
for both sides.

27/01/05

Co (M)

Order dated 12.1.05

Heard Mr. H. P. Rath, Lt. Counsel for the applicant and Mr. S. B. Jena, Lt. Counsel for the Respondents.

This O.A. has been filed by Mr. Rabindra-nath Rajarshy, TOA (Grade-III) in the office of CGMT, Orissa Circle, Bhubaneswar.

Since this BSNL has already gone out from the jurisdiction of this Tribunal this O.A. is no longer maintainable in this Tribunal. Accordingly this O.A. disposed of being not maintainable. No costs.

Member (J)

Vice-chairman